

(b) if so, the nature of the help extended in the successive five-year plans with special reference to the Sixth Five Year Plan; and

(c) the exact amount allotted to each State/Union Territory in the first three years of the Sixth Plan and the provisions for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Ministry of Agriculture, Government of India is not extending any help to the State Governments for setting up Veterinary Dispensaries, Veterinary Hospitals and Veterinary Referral Hospitals under any central or Centrally Sponsored Scheme. Such Institutions are set up as a part of the State/UT Sector Plan/Non-Plan Programme.

(b) Does not arise.

(c) Information regarding allocation of funds to Union Territories is being collected and will be laid on the Table of the House.

Coconut Productton

4579. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the year-wise details of the total coconut production for the last ten years;

(b) whether Government are having any concrete programme to increase coconut production; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The total coconut production in India for the last ten years is as follows :

Year	Production (in million nuts)
1	2
1972-73	5,997
1973-74	5,851
1974-75	6,030
1975-76	5,829
1976-77	5,765
1977-78	5,413
1978-79	5,730
1979-80	5,636
1980-81	5,720
1981-82	5,619 (Final)

(b) and (c) Various Centrally Sponsored Schemes such as

(i) Package Programme on coconut,

(ii) Production and distribution of TXD hybrid coconut seedlings,

(iii) Elite Farm for TXT seedlings in Karnataka,

(iv) Establishment of DXT seedlings, and

(v) Rejuvenation of diseased and unproductive coconut gardens

are being implemented in the major coconut growing States with 50% financial assistance from the Centre. During 1983-84 a sum of Rs. 32.69 lakhs has been allocated for these schemes as the share of central Government. Besides, the Coconut Development Board is also implementing various schemes viz. (i) Project for expansion of area under coconut, (ii) Production of quality coconut seedlings, (iii) Project for providing financial assistance to coconut growers

for removal of root wilt affected coconut plants in Kerala State, (iv) Establishment of Hybrid Seed Gardens in Tamil Nadu and 12 Pilot Hybrid Testing Centres in the Regional Nurseries, (v) Coconut plantation on canal Embankment in Orissa, (vi) Project for promoting primary processing and marketing activities and (vii) Establishment of a coconut Technology Development Centre in some States to increase the production of coconuts. During 1983-84 a sum of Rs. 178.00 lakhs has been allocated for these schemes as the share of Central Government.

Provision of Funds to Madhya Pradesh Under NREP

4580. DR. VASANT KUMAR PANDIT : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether a provision of Rs. 35.28 crores has been made for Madhya Pradesh under the National Rural Employment Programme (NREP) for the current financial year;

(b) the allocation district-wise and the targets fixed for creating rural employment for each district under the (NREP) plan;

(c) what schemes have been undertaken to create rural employment on permanent basis and employment for partial-unemployed for each district; and

(d) whether there is a trust for National Rural Employment Programme beneficial to the specially backward, under-developed district of M.P. State; if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) The total amount provided for implementation of National Rural Employment Programme in Madhya Pradesh during the year 1983-84 stands at Rs. 29.40 crores including the matching share of the State.

(b) A statement indicating district-wise allocations made and targets fixed for employment generation under the programme by the State Government is enclosed.

(c) The schemes taken up under programme relate to Social forestry, works directly benefiting the SCs/STs, creation of water bearing structures, minor irrigation, Soil conservation and land reclamation, construction of rural roads and construction of Schools, dispensaries, Panchayat ghars etc. The extent of District-wise employment to be generated under the programme is indicated by the target of mandays fixed for each district. This is regular Sixth Plan Scheme and it is expected that this level of employment will be more or less generated annually under the programme during this plan period.

(d) No, Sir. Question does not arise.

Statement

Statement showing the district-wise allocations made and target fixed for employment generation during the year 1983-84

Sl. No.	Name of District	Allocation made upto July, 1983 (in Rs.)	Target (Mandays)
(1)	(2)	(3)	(4)
1.	Sagar	59,10,000	6,03,922
2.	Chhattarpur	45,90,000	4,39,216
3.	Damoh	33,00,000	3,84,314
4.	Panna	29,10,000	2,74,510
5.	Tikamgarh	35,75,000	3,29,410
6.	Gwalior	27,95,000	2,74,510